

<b>Nomination of cases by Hon'ble the Chief Justice on 30/11/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Larger Bench</b>			
1	W. P. - 58409/2015	Writ Petitions no. 58409 of 2015, 58598 of 2015, 58596 of 2015, 58637 of 2015, 51794 of 2015 be placed before a Full Bench of the Division Bench of Hon'ble the Chief Justice and Hon'ble Dilip Gupta, J.	Writ C-II Section on 01/12/2015
2	W. P. - 58598/2015	Writ Petitions no. 58409 of 2015, 58598 of 2015, 58596 of 2015, 58637 of 2015, 51794 of 2015 be placed before a Full Bench of the Division Bench of Hon'ble the Chief Justice and Hon'ble Dilip Gupta, J.	Writ C-II Section on 01/12/2015
3	W. P. - 58596/2015	Writ Petitions no. 58409 of 2015, 58598 of 2015, 58596 of 2015, 58637 of 2015, 51794 of 2015 be placed before a Full Bench of the Division Bench of Hon'ble the Chief Justice and Hon'ble Dilip Gupta, J.	Writ C-II Section on 01/12/2015
4	W. P. - 58637/2015	Writ Petitions no. 58409 of 2015, 58598 of 2015, 58596 of 2015, 58637 of 2015, 51794 of 2015 be placed before a Full Bench of the Division Bench of Hon'ble the Chief Justice and Hon'ble Dilip Gupta, J.	Writ C-II Section on 01/12/2015
5	W. P. - 51794/2015 with W. P. - 51134/2015	Writ Petitions no. 58409 of 2015, 58598 of 2015, 58596 of 2015, 58637 of 2015, 51794 of 2015 be placed before a Full Bench of the Division Bench of Hon'ble the Chief Justice and Hon'ble Dilip Gupta, J.	Writ C-II Section on 01/12/2015
<b>DB of Hon....., J</b>			
6	W. P. - 16115/2002	Hon. Krishna Murari, J.	S.C.A. Section on 30/11/2015
<b>Hon....., J.</b>			
7	Bail – 42942/2015	Hon. Ramesh Sinha, J.	Computer fresh Section on 30/11/2015
8	W. P. - 64805/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 30/11/2015
9	A482 – 34028/2015	Hon. Bharat Bhushan, J.	Computer fresh Section on 30/11/2015
<b>Appropriate Court dealing with such matters</b>			
10	Bail – 38267/2015 with Bail – 34086/2015	Appropriate Court dealing with such matters	Bail Section on 30/11/2015

<b>Special Order</b>			
<b>11</b>	<b>A482 – 12345/2015 with A482 – 7438/2015</b>	<b>In view of order dated 20-11-2015 of Hon. Manoj Misra, J. Lay/ List before Hon. N. A. Moonis, J.</b>	<b>U/S 482 Section on 30/11/2015</b>
<b>12</b>	<b>W. P. - 12324/2003 with Nomination Appl – 402344/2015</b>	<b>Place before a Bench presided over by Hon'ble Arun Tandon, J.</b>	<b>Writ C-II Section on 30/11/2015</b>
<b>Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015</b>			
<b>13</b>	<b>W. P. - 64642/2015</b>	<b>Hon. B. Amit Sthalekar, J.</b>	<b>Computer fresh Section on 30/11/2015</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
01/12/2015